

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:3536  
ANSWERED ON:25.08.2006  
WOMEN RESERVATION BILL  
Fanthome Shri Francis

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) Whether the Government proposes to reintroduce the Women's Reservation Bill in Parliament;
- (b) If so, by when; and
- (c) The progress has been made in resolving issues like reservation for women belonging to ST/SC/OBC and Minorities?

**Answer**

MINISTER OF LAW AND JUSTICE (SHRI H.R. BHARDWAJ)

(a) to (c): The Government is considering the issue of bringing in a Bill in Parliament providing for reservation of seats for women in Lok Sabha and the State Legislative Assemblies as early as possible. With the objective of arriving at a consensus on the various provisions of the proposed Bill, consultations were held with the leaders of all major political parties. However, no consensus could be arrived at till now. The Government proposes to introduce the Bill in Parliament after a consensus is arrived at amongst the political parties on the provisions of proposed Bill so that it could be considered and passed unanimously.